

(31)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 1696/2000

with

O.A. No.1291/2000

NEW DELHI THIS 12th DAY OF NOVEMBER 2002

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Shri Jai Narain Sharma,
S/o Balmukund Sharma,
R/o Second M-88, Sec. 2
GDA Flats, Rajender Nagar, New Delhi

.....Applicant

(By Shri Subhash Sharma, Advocate)

VERSUS

1. Union of India through Min. of HRD,
Education Deptt. Shastri Bhawan,
New Delhi.
2. Director, Navodaya Vidyalaya Samiti,
A-39, Kailash Colony, New Delhi

.....Respondents

(By Shri S. Rajappa, Advocate)

O R D E R (ORAL)

BY HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Heard S/ Shri Subhash Sharma and S. Rajappa
counsel for the applicant and respondents respectively.

2. On 04.10.2002 while dealing with both these OAs
i.e. 1696/2000 and 1291/2000 I had directed that 10
days time be granted to the applicant to file the
requisite representation to the new Commissioner of
Navodaya Vidyalaya Samiti/ee which may be considered
and decided by him by 30.10.2002. To day during
submissions Shri Rajappa appeared for the Navodaya

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Vidyalaya Sammittee has produced before me a copy of the order dated 30.10.2002 whereunder it is indicated as below:

" It is thus made out that Shri J N Sharma has made some sincere efforts to improve the academic standards of the Vidyalaya after 1999-2000. The transfer order of Shri Jai Narain Sharma from JNV, Churu to JNV Garba ordered vide No. 10-1/2000-NVS (qers.) dated 4.6.2000 is, therefore cancelled."

In the cited above nothing further survives in this case, *accordijg to S. Rayapp*.

3. Shri Subhash Sharma , learned counsel for the applicant states that this is only *a half* *part* action on the part of the respondents and he is not fully satisfied with the action taken by the respondents. I do not accept this preposition. The order dated 30.10.2002 brought on record before me today, is total compliance of my direction dated 4.10.2002. Nothing remain in *this* case. Therefore both the OAs are dismissed as being infructuous.

(Govindan S. Tampli)
MEMBER (A)

Patwal/